

4 21.6.2021

to

9

gd/ssd

WPA(P) 133 of 2021  
Anindya Sundar Das  
Vs.  
Administration of High Court at Calcutta & Ors.  
With  
WPA(P) 134 of 2021  
Joveria Sabbah  
Vs.  
State of West Bengal & Ors.  
With  
WPA(P) 140 of 2021  
CAN 1 of 2021  
Dr. Fuad Halim  
Vs.  
Union of India & Ors.  
With  
WPA(P) 154 of 2021  
Jisha Sarkar  
Vs.  
The Union of India & Ors.  
With  
WPA(P) 159 of 2021  
Covid Crisis Support Network & Ors.  
Vs.  
The Union of India & Ors.  
With  
WPA(P) 164 of 2021  
Soumitra Karmakar Chakraborty  
Vs.  
State of West Bengal & Ors.  
(Through Video Conference)

Mr. Phiroze Edulji, Advocate (Through VC)  
..for the Petitioner in  
WPA(P) 133 of 2021.

M/s Kishore Datta  
Learned Advocate General, with  
Sayan Sinha, Advocate (Through VC)  
..for the State.

M/s. Y.J. Dastoor,  
Learned Additional Solicitor General with  
Arijit Majumdar, Advocate (Through VC)  
..for the Union of India in  
WPA(P) 133 of 2021.

\* \* \* \*

On the request of the learned Advocate General,

adjourned to June 30, 2021.

[Rajesh Bindal, C.J.(A)]

[Shivakant Prasad, J.]